

	1	2	3
	appointments by promotion wherever reservation is applicable		
(ii)	Direct recruitment on an all-India basis otherwise than by open competition	16 $\frac{2}{3}$ %	7 $\frac{1}{2}$ %
(iii)	Direct recruitment to Group C and D posts normally attracting candidates from a locality or region.	Percentages are prescribed in proportion to the population of Scheduled Castes/Scheduled Tribes in the respective States/Union Territories.	

### Statement-II

*Statement showing the total number of Government Employees and the number of Scheduled Castes and Scheduled Tribes among them as on 1-1-1983*

S. No.	Group	Total number of Employees	Scheduled Castes	Percentage	Scheduled Tribes	Percentage
1.	Group-A	53,165	3,574	6.72	761	1.43
2.	Group-B	62,600	6,368	10.17	922	1.47
3.	Group-C	21,28,746	3,11,070	14.61	88,149	4.14
4.	Group-D (Excluding Sweepers)	13,03,005	2,55,053	19.57	71,812	5.51
	Total	35,47,516	5,76,065	16.24	1,61,644	4.56

[English]

#### Strength of Civil Defence Volunteers

4212. SHRI D. B. PATIL : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether target regarding strength of civil defence volunteers has been achieved in 1984-85;

(b) if not, the reasons therefor; and

(c) whether all civil defence volunteers enrolled are full trained ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI-MATI RAM DULARI SINHA) : (a) No, Sir. Against the target strength of 5.7 lakhs, the raised strength upto 1984-85 is 3.97 lakhs.

(b) The raising of civil defence volunteers is carried out by the respective State Governments. As the civil defence volunteers are enrolled on a voluntary basis, there is generally a difference between the target strength and the raised strength.

(c) No, Sir. Out of the raised strength of 3.97 lakhs, 3.68 lakhs have been trained.

#### Permission to Indian Fishermen on the side of Sri Lanka International Boundary Line

4213. SHRI P. CHIDAMBARAM : Will the Minister of EXTERNAL AFFAIRS be pleased to state whether Indian fishing vessels and Indian fishermen are allowed to carry on fishing operations on the Sri Lankan side of the International Boundary Line (IBL) as per the agreement between the two countries on 26 June, 1974 ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI KHURSHEED ALAM KHAN) : According to the agreement of 1974 between Sri Lanka and India on the boundary in historic waters between the two countries and related matters the vessels of Sri Lanka and India will enjoy in each other's waters such rights as they have traditionally enjoyed therein.

#### **Decline in Exports of Tea and Coffee**

4214. SHRI B. V. DESAI : Will the Minister of PLANNING be pleased to state :

(a) whether the Planning Commission has estimated that in physical terms there would be a progressive decline in the exports of tea and coffee;

(b) if so, whether the Planning Commission has estimated that the exports of tea would be of the order of 163 million kilograms in 1989-90 as against 200 million kilograms in 1984-85;

(c) if so, the main reasons for the same; and

(d) the efforts proposed to be made to improve the position ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI K. R. NARAYANAN) : (a) to (c). In order to assess the magnitude of export effort required, the Planning Commission had made preliminary estimates of tea and coffee exports by extrapolating past output and domestic consumption trends on the assumption of unchanged export promotion policies. This exercise indicated that, without special measures, tea and coffee exports could decline, tea exports conceivably to 163 million kilograms in 1989-90 from an estimated 200 million kilograms in 1984-85.

(d) A number of measures are being envisaged to ensure the pace of growth of exports which will maintain India's share of the world tea market, a task rendered easier by the exceptionally good production performance in 1984-85, when output went up by as much as 70 mill. kg. to a total of 645 mill. kg. Substantial increase in production is expected from new planting, replanting, rejuvenation, pruning and drainage, irrigation and improved cultural operations. A Task Force, headed by a Deputy Governor of the Reserve Bank, is looking into the institutional financing requirements of the tea industry.

The Budget for 1985-86 has accorded a tax deduction of upto 20 per cent of profits to the industry for investment in new machineries, fresh planting and replanting etc. As regards output and export growth would be sustained through programmes covering area expansion, increase in yields, strengthening of market and export promotion, infrastructure and increase in processing and storage capacities.

#### **Regularisation of Forest Mazdoors in Andaman and Nicobar**

4215. SHRI MANORANJAN BHAKTA : Will the PRIME MINISTER be pleased to state :

(a) whether the case of regularisation of services of 662 forest mazdoors working in the Forest Department of Andaman and Nicobar Islands, has been pending with his Ministry for a long time;

(b) if so, the action Government contemplate to take thereon;

(c) whether the former Prime Minister was in favour of regularisation of services of these forest mazdoors; and

(d) if so, the reasons for delay in accord- ing sanction ?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI VIR SEN) : (a) The case of regularisation of services of 662 forest mazdoors working in the Forest Department of Andaman and Nicobar Islands is under active consideration of the Government from September 1978.

(b) A decision regarding regularisation is expected to be taken shortly.

(c) The former Prime Minister had directed that the request for creation of new posts for regularisation of these casual workers be looked into.

(d) The proposals could not be finalised earlier because of the general ban on creation of posts.

#### **Refugee Rehabilitation Programme of West Bengal Bihar etc.**

4216. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government would sympathetically consider the cases of refugees